

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1953/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 5th May, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/3751, dtd. 04.05.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 08.05.2020 till the evening of 10.05.2020, has been granted, subject to fulfillment of lockdown norms.

Further, Smti. Kanchan Newar, Addl. District & Sessions Judge, (FTC), Nagaon, and in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdlr

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1954/A, dated 5.5.2020

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.

05/5/2020

JT. REGISTRAR (VIGILANCE)

Rdgs